

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-15/2013(pt.2)/4352/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati, the ¹⁶ 17 May, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ(D) 3613, dtd. 16.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, (i) from the evening of 18.05.2024 till the morning of 20.05.2024 and (ii) from the evening of 22.05.2024 till the morning of 27.05.2024**, as prayed for. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Civil Judge (Sr. Div) & Assistant Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai, and in his absence, the in-charge Chief Judicial Magistrate, Darrang, Mangaldai will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-15/2013(pt.2)/4353/A, dated , 17-05-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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